

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. HUD-LIT0MISC/90/2021-01-H&UDD dated 23.06.2021.

GOVERNMENT ORDER NO:-3601 -JK (LD) of 2021
DATED:- 24 - 06 - 2021

Sanction is hereby accorded to the appointment of Officer of Housing and Urban Development Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

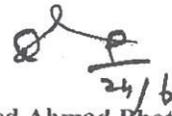
Secretary to Government,

Dated:- 24 - 06 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Principal Secretary to Government, Housing and Urban Development Department.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Vice Chairman Jammu Development Authority .
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law..
12. Incharge Website.
13. Government Order file.
14. Concerned file.


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(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 3601 -JK(LD) of 2021 dated 24.06.2021

S.No.	Title of the case	OIC
1	OWP No. 336/2006 titled Tilak Raj V/s JDA & Ors	Mrs. Kusum Chib, Collector Land Acquisition
2	OWP No. 337/2006 titled Anil Kumar vs V.C., J.D.A. and Ors.	
3	OWP No. 335/2006 titled Prem Lata V/s VC JDA & Ors	
4	OWP No. 341/2006 titled Suresh Kumar V/s Vice Chairman & Ors.	
5	OWP No. 301/2006 titled Varinder Kumar V/s VC JDA & Ors.	
6	OWP No. 694/2006 titled Northern Carriers Pvt. Ltd. V/s JDA	
7	OWP No. 761/06 titled Sabita Jamwal vs State Th. JDA. & Ors	
8	OWP No. 758/2006 titled Roop Kour V/s State of J&K & Ors.	
9	OWP No. 408/2006 titled S.P.Sharma vs V.C., J.D.A. and ORS.	
10	OWP No. 401/2006 titled Balbir Kumar vs V.C., J.D.A. and ORS.	
11	OWP No. 727/2006 titled T.S.Thakur vs State and ORS.	
12	OWP No. 503/2006 titled Sat Paul Sharma vs JDA and ORS.	
13	OWP No. 699/2006 titled DR. Dinesh Sudan vs State and ORS.	
14	SWP No. 224/2006 titled Shamsheer Singh Manhas vs JMC & Anr.	
15	OWP No. 804/2004 titled S. Inderpal Singh and Anr. vs State TH. Housing and Urban Dev. and Ors.	
16	OWP No. 216/2005 titled Jammu Co-Operative Wholesale Ltd. vs State TH. J.D.A. and Ors.	
17	OWP No. 166/2006 titled Mandir Laxmi Narayan Ji Maharaj and Anr. vs State TH. J.D.A. AND Ors.	
18	OWP No. 882/2015 titled Rakesh Bhardwaj V/s State of J&K & Ors	
19	OWP No. 1705/2015 titled Raj Kumar V/s State & Ors.	
20	OWP No. 800/2015 Ahmed V/s State & Ors.	
21	OWP No. 8823/2015 titled Shamima Azam V/s State of J&K & Ors.	
22	OWP No. 1033/2016 titled Vikas Kesar V/s State of J&K & Ors.	
23	OWP No. 1812/2015 titled Vijay Kumar V/s State of J&K & Ors.	
24	OWP No. 1907/2015 titled Subash Chander V/s State of J&K & Ors.	
25	OWP No. 878/2015 titled Shiv Kumar V/s State of J&K & Ors.	

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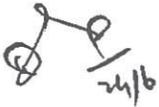
26	OWP No. 486/2016 titled Joginder Singh Jamwal V/s State Ors.	
27	OWP No. 264/2016 titled Ravi Lal V/s State of J&K & Ors.	
28	OWP No. 176/2016 titled Tahir Akbar V/s State of J&K & Ors.	
29	OWP No. 879/2015 titled Trub Kumar V/s State of J&K & Ors.	
30	OWP No. 884/2015 titled Naresh Kumar V/s State of J&K & Ors.	
31	OWP No. 214/2016 titled Rahul V/s State of J&K & Ors.	
32	OWP No. 182/2016 titled Ashutosh Upadhyay V/s State Ors.	
33	OWP No. 70/2012 titled JDA V/s UOI & Ors	
34	OWP No. 174/2012 titled JDA V/s UOI & Ors	
35	OWP No. 621/2011 titled JDA V/s UOI & Ors	
36	OWP No. 166/2012 titled JDA V/s UOI & Ors	
30	OWP No. 884/2015 titled Naresh Kumar V/s State of J&K & Ors.	
31	OWP No. 214/2016 titled Rahul V/s State of J&K & Ors.	
32	OWP No. 182/2016 titled Ashutosh Upadhyay V/s State Ors.	
33	OWP No. 70/2012 titled JDA V/s UOI & Ors	
34	OWP No. 174/2012 titled JDA V/s UOI & Ors	
35	OWP No. 621/2011 titled JDA V/s UOI & Ors	
36	OWP No. 166/2012 titled JDA V/s UOI & Ors	
37	OWP No. 453/2013 titled JDA V/s UOI & Ors	
38	OWP No. 1600/2014 titled JDA V/s UOI & Ors	
39	OWP No. 713/2015 titled JDA V/s UOI & Ors	
40	OWP No. 452/2017 titled JDA V/s UOI & Ors	
41	OWP No. 786/2017 titled JDA V/s UOI & Ors	
42	OWP No. 1142/2016 titled JDA V/s UOI & Ors	
43	OWP No. 2197/2017 titled JDA V/s UOI & Ors	
44	OWP No. 447/2017 titled JDA V/s UOI & Ors	
45	OWP No. 1979/2018 titled JDA V/s UOI & Ors	
46	OWP No. 149/2019 titled Manohar lal Verma & Ors. V/s JDA & Ors.	
47	OWP No. 853/2006 titled Narinder Singh & Ors. V/s Dy. Commissioner, Jammu & Ors.	

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48	OWP No. 370/2007 titled Mohd. Rafi Khan V/s State & Ors
49	OWP No. 370/2007 titled Mohd. Rafi Khan V/s VC JDA & Ors.
50	OWP no. 1782/2014 titled Swarn Singh V/s State & Ors.
51	OWP no. 511/2013 titled Raj Kumar Gupta & Anr. V/s State of J&K
52	OWP no. 549/2013 titled M/s Anand Rathi V/s State & Ors.
53	OWP no. 694/2013 titled Kapil Salathia & Anr. V/s State & Ors.
54	OWP no. 763/2013 titled Abhiney Gupta V/s State & Ors.
55	OWP No. 614/2013 titled Raman Aggarwal V/s State & Ors.
56	OWP no. 575/2013 titled Rajinder Gupta V/s State & Ors.
57	OWP no. 555/2013 titled Raj Kumari V/s State & Ors.
58	OWP no. 543/2013 titled Ashwani Kumar V/s State & Ors.
59	OWP no. 542/2013 titled Tarun Bali V/s State & Ors.
60	OWP no. 541/2013 Kumar V/s State & Ors.
61	OWP no. 540/2013 titled M/s Shivam Enterprises V/s State & Ors.
62	OWP no. 539/2013 titled Vijay Gupta V/s State & Ors.
63	OWP no. 537/2013 titled Anil Modi V/s State & Ors.
64	OWP no. 523/2013 titled Arwan Kumar V/s State & Ors.
57	OWP no. 555/2013 titled Raj Kumari V/s State & Ors.
58	OWP no. 543/2013 titled Ashwani Kumar V/s State & Ors.
59	OWP no. 542/2013 titled Tarun Bali V/s State & Ors.
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64	OWP no. 523/2013 titled Arwan Kumar V/s State & Ors.
57	OWP no. 555/2013 titled Raj Kumari V/s State & Ors.
58	OWP no. 543/2013 titled Ashwani Kumar V/s State & Ors.
59	OWP no. 542/2013 titled Tarun Bali V/s State & Ors.

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60	OWP no. 541/2013 Kumar V/s State & Ors.	
61	OWP no. 540/2013 titled M/s Shivam Enterprises V/s State & Ors.	
62	OWP no. 539/2013 titled Vijay Gupta V/s State & Ors.	
63	OWP no. 537/2013 titled Anil Modi V/s State & Ors.	
64	OWP no. 523/2013 titled Arwan Kumar V/s State & Ors.	
65	OWP no. 521/2013 titled Ashok Kumar V/s State & Ors.	
66	OWP no. 510/2013 titled Som Kumar Gupta V/s State & Ors.	
67	OWP no. 705/2017 titled Balwant Raj V/s State & Ors.	
68	OWP no. 1139/2016 titled Kuldeep Kumar & Anr. V/s State & Ors.	
69	OWP no. 333/2011 titled Manmohan Singh V/s State & Ors.	
70	OWP no. 1465/2016 titled Abdul Aziz & Ors. V/s State & Ors.	
71	OWP no. 673/2007 titled Dev Anand V/s JDA & Anr.	
72	OWP No. 112/2011 titled Mohd. Sadiq V/s JDA	
73	OWP No. 1589/2015 titled Saif Ali & Ors. V/s State & Ors.	
74	CPSW No. 9900010/2014 titled Mukhtiara Bibi V/s Satish Nehru Secy. HUDD	
75	Contempt No. 31/2016 in SWP No. 119/2015 titled Ramesh Kumar V/s Vipul Pathak	
76	CPOWP No. 97/2017 titled Narinder Singh Billawaria V/s Rajesh Kumar JDA.	
77	CPOWP No. 74/2011 titled Abdul Majeed and others V/s Suresh Kumar and others	
78	CPOWP No. 186/2018 titled Bharat Communication V/s Rajesh Kumar VC, JDA	
79	CPSW No. 15/2015 titled Sudesh Kumar and other V/s Vipul Pathak and other	
80	CPSW No. 346/2016 in SWP No. 2197/2015 titled Sat Paul & Ors. V/s Mubarak Singh, VC JDA & Anr.	
81	COA (OW) No. 151/2016 in OWP No. 983/2016 titled Devinder Gupta V/s Mubarak Singh, VC JDA	
82	COA (OW) No. 147/2014 titled S. Inderpal Singh & Anr. V/s Sarita Chouhan & Ors.	
83	COA (OW) No. 34/2016 titled Vijay kumar V/s Mubarak Singh & Ors.	
77	CPOWP No. 74/2011 titled Abdul Majeed and others V/s Suresh Kumar and others	
78	CPOWP No. 186/2018 titled Bharat Communication V/s Rajesh Kumar VC, JDA	
79	CPSW No. 15/2015 titled Sudesh Kumar and other V/s Vipul Pathak and other	



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80	CPSW No. 346/2016 in SWP No. 2197/2015 titled Sat Paul & Ors. V/s Mubarak Singh, VC JDA & Anr.
81	COA (OW) No. 151/2016 in OWP No. 983/2016 titled Devinder Gupta V/s Mubarak Singh, VC JDA
82	COA (OW) No. 147/2014 titled S. Inderpal Singh & Anr. V/s Sarita Chouhan & Ors.
83	COA (OW) No. 34/2016 titled Vijay kumar V/s Mubarak Singh & Ors.
84	COA (OW) No. 26/2014 in OWP No. 776 of 2010 titled Sudershan Gupta V/s Kuldip Khajuria Ex-Vice Chairman, JDA & Anr.
85	COA(W) No. 84/2014 in OWP No. 333/2011 titled Manmohan Singh V/s Mrs. Sushma Chauhan & Ors.
86	CP OWP No. 46/2011 in OWP No. 308/2007 titled Pritam Singh V/s Mubarak Singh & Ors.
87	CP OWP No. 16/2016 in OWP No. 364/2015 titled Capt. Hoshnag Singh & Anr. V/s Simran Deep Singh, DC jammu & Anr.
88	CP OWP No. 172/2015 titled Subash Singh Jamwal V/s Mubarak Singh, VC, JDA
89	CP OWP No. 47/2012 in OWP No. 556/2007 titled Mukhtar begum V/s Sh. Babu Ram & Ors.
90	CP OWP No. 56/2011 Titled Geeta Gupta V/s Vinod Sharma VC, JDA
91	CP No 353/2018 in SWP2312/2015 Titled Narinder singh V/S Rajesh kumar shavan and anr.
92	COA (OW) No. 185 of 2018 in OWP No. 480/2018 titled Ajay Kumar V/s K.B Aggarwal, Commissioner, Department of H&UDD & Ors.
93	WP(C) 2785/2019 titled Chajju Ram & Ors V/s State & Ors
94	OWP No. 917/2017 titled Jamat Ali & Ors. V/s State & Ors.
95	OWP No. 1049/2017 titled Bishan Singh & Ors. V/s State & Ors.
96	OWP No. 1069/2017 titled Mohd. Ismail & Ors. V/s State & Ors.
97	OWP No. 1364/2017 titled Sultan Ali V/s State & Ors.
98	WP(C) 2672/2019 titled Kaku & Ors V/s State & Ors.
99	WP(C) No. 4095/2019 titled Ram Singh & Ors V/s State & Ors.
100	WP(C) No. 149/2019 titled Manohar Lal Verma & Ors V/s State & Ors.
101	OWP No. 107/2016 titled Arun Gupta V/s State of J&K & Ors.
102	OWP No. 1769/2015 titled Harmeet Singh V/s

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	State of J&K & Ors.	
103	OWP No 33/08 titled Sanjay Gupta V/s State & Ors	
104	OWP No.57/08 titled Ram Kumar & others V/s State & others	
105	OWP No.215/08 Ram Rakha V/s Estate Officer & others	
106	OWP No. 807 of 2008, Davinder Singh Bali V/s VC, JDA	
107	OWP No. 808 of 2008, Karan singh Bali V/s VC, JDA and others	
108	OWP No. 801 of 2008, Mohd Sayeed V/s VC, JDA and others	
109	OWP No. 928 of 2008, Shakti Kumar V/s State and others	
110	OWP No. 927 of 2008, Girdhari Lal V/s state	
111	OWP 982/08 Sanjeev kumar & Ors V/S State & Ors	
112	SWP No. 449/2008 Vijay kumar and others V/s VC, JDA & others (case transferred to CAT dated 1712-2020)	
113	OWP No. 549/2009 titled Haji Nazir Ahmed and others V/s JDA & Ors	
114	OWP No. 572/2009 titled Mohd. Amin V/s State and others	
115	OWP 571/209 titled Bashir Ahmed V/s State and others	
116	OWP No. 135/2010 titled Suchet Singh V/s State & Ors.	
117	OWP No. 221/2009 Tarawanti V/s JDA & Ors.uy54fu	
118	OWP NO 439/2010 Manmohan Singh v/s State & Ors	
119	OWP No. 387/10 titled M/s Sharma Stone Crusher V/s. VC JDA & Ors.	
120	OWP No. 655/2010 titled Daya Sagar Jain V/s State & Ors.	
121	OWP No. 1295/2010 titled Prithvi Nath Mantoo & Ors V/s State & Ors.	
122	OWP No. 1268/2010 titled Nana Ji Zutshi & Ors V/s State & Ors.	
123	OWP No. 1560/2010 titled Rakesh Mahajan Vs JDA & Others	
124	OWP No. 122/2011 titled Madan Mohan Sharma Vs State & Others	
125	OWP No. 39/2011 titled Nirmal Kumari Vs State & others	
126	OWP No. 36/2011 titled Krishan Lal saraf V/s JDA & Ors.	
127	OWP No 135/2011 titled Abdul Hamid V/S JDA and Ors	
128	OWP No. 247/2011 titled Parkash Sharma & Ors Vrs State & Ors	
129	OWP No. 485/2011 titled Yogesh Gupta vs State and	
130	SWP No. 801/2011 Gurucharan Singh V/s	

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	State & Ors.
131	OWP No. 612/2011 titled Shankri Devi Ors. Vs State & Ors.
132	OWP 620/2011 titled Alla Rakha Khan Vs State & Others
133	OWP No. 768/2011 titled Parbodh Kumar State & Ors.
134	OWP 854/2011 titled Sanjay Kumar V/s JDA & Ors.
135	OWP No. 556/2011 titled Noor Hussain Vs Sate & others
136	OWP No. 1090/2011 titled JDA Welfare committee Rajinder Nagar Vs Sate & others
137	OWP No. 1120/2011 titled Sh. Abdul Kabir Vs State & Others
138	OWP NO 1147/2011 titled Sakeena Arif vs state and ors
139	OWP No.1597/2016 titled Kosheen Koul v/s State & Ors
140	OWP No 369/2012 titled Prabha Gupta V/s JDA &Ors
141	OWP No. 355/2012 titled Bholi Devi Vrs State & Ors
142	OWP NO 550/2012 titled Amar Singh V/S State & Ors
143	OWP NO 576/2012 titled Ishwar Dass V/s State & Ors
144	OWP NO 671/2012 titled Raman Pargotra V/S Vc JDA
145	OWP NO 549/2012 titled Om Parkash & Ors v/s State & Ors
146	OWP NO546/2012 titled Shafi V/s State & Ors
147	OWP No. 1120/2012 titled Darshan Kumar Vrs State & Ors
148	OWP No. 1108/2012 titled Rakesh Gupta & Ors Vrs UOI & Ors
149	OWP No. 1193/2012 titled Milap Kour Vrs VC JDA
150	OWP No. 1342/2012 titled The J&K Cooperative Housing Corporation Vrs State & Ors
151	OWP No. 1478/2012 titled Ramesh Chander & Anr Vrs State & Ors
152	OWP no. 141/2013 titled Fateh Ali & Anr V/s State of J&K & Ors.
153	OWP No. 187/2013 titled Nisara Begum V/s VC JDA & Ors.
154	OWP No. 866/2013 titled R.P. Gupta V/s State & Ors.
155	OWP No. 1015/2013 titled Bholi Devi & Ors. V/s State & Ors.
156	OWP No. 601/2013 titled Bahu Plaza Occupants Association through its President Sh. Sudhir Arora & 20 Ors. V/s State through Commissioner / Secy to Govt. Housing and

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	Urban Department & Ors.
157	OWP No. 1035/2013 titled SSR Infra Projects Pvt. Ltd. V/s JDA & Ors.
158	OWP No. 1004 of 2013 titled Sunil Gupta V/s Secretary JA & Anr.
159	OWP No. 1133/2013 titled Pt. Prem Nath Shastri Sanskrit & Anr through Omkar Nath V/s State & Ors.
160	OWP No. 1236/2013 titled Satish Gupta V/s VC JDA & Anr.
161	OWP No. 1339/2013 titled Smt. Darshana Sharma V/s State & Anr
162	OWP No. 1305/2013 titled Ghar Singh & Ors. V/s State of J&K & Ors.
163	OWP No. 1090/2013 titled Abdul Qayoom V/s JDA & Ors
164	OWP No. 1432/2013 titled Akram Ahmed V/s State & Ors.
165	OWP No. 1566 of 2013 titled Mamta Gupta V/s State of J&K & Ors
166	OWP No. 1693/2013 titled Puran Chand V/s State & Ors.
167	OWP No. 1696 /2013 titled Sudesh Sharma V/s State of J&K & Ors.
168	OWP No. 1770/2013 titled Harbhajan Singh Rana V/s VC JDA & Anr
169	OWP No. 1770/2013 titled Harbhajan Singh Rana V/s VC JDA & Anr
170	OWP No. 187/2014 titled Prem Nath V/s VC & Secretary JDA Jammu
171	OWP No. 188/14 titled Saral Sugam Sewa Society V/s VC JDA & Ors.
172	OWP No. 340/2014 titled Sikandar Khan V/s State of J&K
173	OWP No. 424/2014 titled Tejinder Kour V/s State of J&K & Ors.
174	OWP No. 452/2014 titled Satish Gupta V/s State & Ors.
175	OWP No. 661/2014 titled Mohd. Hussain Shah & Ors. V/s State & Ors.
176	OWP No. 569/2014 titled Ram Lal & Ors. V/s State & Ors.
177	OWP No. 846/2014 titled A.R. Industries partner namely Amit Kumar V/s J&K State & Ors.
178	OWP No. 1092/2014 titled Pinky Gupta & Anr V/s JDA & Ors.
179	OWP No. 1020/14 titled Harmeet Singh V/s State & Ors.
180	OWP No. 1015/2014 titled Mohd. Rafiq V/s State & Ors.
181	WP(C) 828/2020 titled Rajinder Singh Jamwal V/s UT of J&K & Ors.
182	WP(C) 1145/2020 titled Ramohan lal V/s UT of J&K & Ors.

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183	OWP No. 154/2020 titled Satish Kumar & Ors. V/s UT of J&K & Ors.
184	OWP No. 502/2010 titled Madan Lal & Ors. V/s State of J&K & Ors.
185	OWP No. 1000/2015 titled Bhojanwale Caters through its Prop. Sachin Sharma V/s State & Ors
186	OWP No. 1698/2015 titled S.Surinder Singh V/s State of J&K & Ors.
187	OWP No. 1587/2015 titled Pushpa Devi & Ors. V/s JDA & Ors.
188	OWP No. 1562/2015 titled Sunil Singh & Anr. V/s State & JDA
189	OWP No. 1550/2015 titled Punnu Ram V/s State & Ors.
190	OWP No. 1834/2015 titled Pardeep Loria V/s JDA & Ors.
191	OWP No. 1829/2015 titled Deepak Daftari V/s State of J&K & Ors.
192	OWP No.258/07 titled Romika Gupta V/s JDA
193	OWP No.409/07 titled Ravi Chander Sharma V/s VC, JDA & Ors
194	OWP No.378/07 titled Ravi Chander V/s VC, JDA & others
195	OWP No.408/07 titled Kuldeep Kumar Sahni V/s JDA & Ors.
196	OWP No 446/07 titled Som Raj Taroch V/s VC JDA & Anr
197	OWP No. 464/2007 titled Hajara Singh V/s State & Ors
198	OWP No.465/2007 titled Amar Nath V/s State & others
199	OWP No.713/2007 titled Gian Kour and Another V/s State & others
200	OWP 1119 of 2007, Krishna Devi & Anr. State & ors
201	OWP No. 1093/2007 titled Rakesh Kumar & Ors. V/s State & ors
202	OWP No. 816/2007 titled Kumat Raj Vs State & Ors
203	OWP No.752/07 titled Rakesh Kumar Gupta V/s State & Ors
204	OWP No. 477/2008 titled Pawan Kumar & others V/s State and others
205	OWP NO 11/2009 titled Abdul Rashid Malik & Ors Vs State & Ors
206	
207	OWP No. 616/2009 titled Suraj Kumar and another V/s JDA and others
208	OWP No 682/2009 titled Maqbool Ahmed & Anr v/s State & Ors
209	OWP No. 71/2010 titled titled Romesh Chander V/s State & Ors.
210	OWP No. 80/2010 titled Shiv Kumar Sharma and Ors. V/s. State and Ors.

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211	OWP No. 129/2010 titled Rajinder Bhargav V/s VC JDA
212	OWP No. 83/2010 titled Sham Lal Gupta & Anr. V/s. State & Ors.
213	OWP no. 1167/2010 titled Ramneek Singh V/s State & Ors
214	OWP No. 1233/2010 titled Pardeep Kumar V/s State & Ors.
215	OWP no. 1267/2010 titled Ashok Kumar Dhar & Ors. V/s. State & Ors.
216	OWP No. 1483/2010 titled Paramjeet Singh Vrs Comm. HUDD & Ors
217	OWP No. 112/2011 titled Mohd. Sadiq & Ors Vrs State of J&K & Ors
218	Owp No. 418/11 titled Kasturi Lal & Co. Vs VC JDA & others
219	OWP no. 141/2013 titled Fateh Ali & Anr V/s State of J&K & Ors.
220	OWP No. 158/2013 titled Sh. Ashraf Ali & Ors V/s State of J&K & Ors.
221	OWP No. 328/2013 titled Sahil Mahajan V/s VC JDA & anr
222	OWP No. 328/2013 titled Sahil Mahajan V/s VC JDA & anr
223	OWP No. 1005/2013 titled Bholi Devi & Ors. V/s State & Ors.
224	OWP no. 340/2018 titled Bal Krishan V/s JDA & Anr.
225	OWP No. 174/2014 titled JDA V/s UOI through Ministry of Finance
226	OWP No. 338/2014 titled Romesh Kumar & Ors. V/s State & Ors.
227	OWP No. 1812/2014 titled Shiv Dei V/s State & Ors.
228	OWP No. 253/2015 titled Amar Nath V/s JDA & Ors
229	OWP No. 457/2015 titled Rohit Mahajan & Anr. V/s State & Ors.
230	OWP No. 881/2015 titled Vijay Kumar V/s State & Ors.
231	OWP No. 867/2015 titled 2X2 Bus Association through its Chairman Sh. Sudershan Kumar Sharma
232	OWP No. 1677/2015 titled Gopal Krishan V/s State & Ors.
233	OWP No. 1997/15 titled Abhay Ram Gupta V/s State of J&K & Ors.
234	OWP No. 118/2016 titled Shiv Kumar Sharma V/s JDA & Ors.
235	OWP No. 121/16 titled Anita Sharma V/s JDA & Ors.
236	OWP No. 1592/2017 titled Mohd. Ibrahim Dar & Ors. V/s State of J&K & Ors.
237	OWP No. 105/2016 titled Prithpal Singh V/s State of J&K & Ors.
238	OWP No. 74/2016 titled Neeraj Gupta V/s

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	State of J&K & Ors.	
239	OWP No. 111/16 titled Abdul Rashid Dar V/s Commr. Secy. & Ors.	
240	OWP No. 329/2016 titled Sushil Singh V/s State of J&K & Ors.	
241	OWP No. 421/2016 titled S. Parvinder Singh & Ors. V/s State of J&K & Anr.	
242	OWP NO. 287/2016 titled Vijay Kumar & Anr. V/S State of J&K & Ors.	
243	OWP NO. 1087/2016 titled Mehmood Ahmed Khan V/S State & Ors.	
244	OWP No.1429/2016 titled Ashish Langer v/s JDA & Ors	
245	OWP No.1375/2016 titled M/S K.C. Cold Storage & ice Factory v/s State of J&K & Ors	
246	OWP No.1504/2016 titled Rajesh Malhotra s/o Satish Malhotra v/s State & Ors	
247	OWP No.1784/2016 titled Dr. Sanjay Mehta v/s State & Ors	
248	WPPIL No. 19/2012 titled Ashish Sharma & Anr. V/s State & Ors. (Municipal Corporation has already upload this case)	
249	WPPIL No. 7/2014 titled Deewakar Sharma & Ors. V/s State & Ors.	
250	OWP No. 67/2016 titled Jyoti Kumari V.s State of J&K & Ors.	
251	OWP NO.1426/2016 titled Vijay Kumar & Ors v/s State of J&K & Anr	
252	WPPIL No. 27/2014 titled Inderjeet Khajuria & Ors. V/s State & Ors.	
253	PIL No. 35/2015 titled Rattan Singh & Ors. V/s State of J&K & Ors.	
254	WPPIL No. 27/2017 titled Court of its Own Motion V/s State of J&K & Ors. (Municipal Corporation has already upload this case)	
255	PIL No. 37/2018 titled Court on its Own Motion V/s Director General of Police & ors.	
256	WPPIL No. 38/2018 titled Court of its Own Motion V/s Divisional Commissioner & Ors. (Municipal Corporation has already upload this case)	
257	WPPIL No. 38/2018 titled Prof. S.K Bhalla V/s State of J&K & Ors (Municipal Corporation has already upload this case)	
258	PIL No. 19/2011 titled Prof. S.K Bhalla V/s State & Ors.	
259	OWP No 1359/09 Jagdeep Singh V/S State & Ors	
260	OWP No. 412/2010 titled JDA V/s Ravish Trehan & Anr.	
261	OWP No. 1566/2013 Mamta Gupta V/s State of J&K & Ors	
262	OWP No. 1329/14 Sahil Chadha V/s State & Ors.	

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263	OWP No. 1504/2014 titled Poonam Sambyal V/s State & Ors.
264	OWP No. 1601/2014 titled Rajan Gupta V/s VC, JDA & Anr
265	OWP No. 877/2015 titled Kusum Kumari V/s State of J&K & Ors.
266	OWP No. 97/2016 titled Elijha Sotra V.s State of J&K & Ors.
267	LPA No. 11/2016 titled Ravail Chand V/s State & Ors.
268	LPA OW No. 14/2016 titled JDA V/s Beli Ram
269	OWP No. 1645/2016 titled JDA V/s MK Farms
270	OWP No. 1058/2016 titled JDA V/s Attar Singh & Anr.
271	OWP No. 361/2016 titled DLM, JDA V/s Kasturi Lal Thakur
272	LPA OW No. 110/2017 titled JDA V/s Noor Alam & Ors.
273	OWP No. 17/2013 titled Varda Koul V/s State & Ors.
274	OWP No. 753/2003 titled Sanjay Gupta & Ors. V/s JDA & Anr.
275	OWP No. 886/2013 titled R.P Gupta V/s State & Ors.
276	OWP No. 623/2013 titled Uma Arora V/s State & Ors.
277	AA/13/2013 title JDA V/s Saral Sugam Sewa Society
278	OWP No. 1508/2014 titled Ummer Din & Ors. V/s State & Ors.
279	OWP No. 1651/2014 titled JDA V/s Virender Sudan & Anr.
280	OWP No. 525/2013 titled Bimla Devi V/s State & Ors.
281	OWP no. 722/2013 titled Sajjad Ahmad Bhat V/s State & Ors.
282	OWP No. 1962/2014 titled Meena Kohli & Anr. V/s State & Ors.
283	OWP No. 600/2013 titled Rahul Pant & Anr. V/s State & Ors.
284	OWP No. 744/2006 titled Bansi Lal Gupta V/s State & Ors.
285	OWP No. 1698/2014 titled Suraj Parkash & Anr. V/s State & Ors.
286	OWP No. 538/2013 titled Bal Krishan Gupta V/s State & Ors.
287	OWP No. 518/2013 titled M/s AGM Sales Corporation V/s State & Ors.
288	OWP No. 763/2007 titled Sham Din V/s VC, JDA & others
289	SWP No. 876/2019 titled Ramohan Lal V/s State of J&K & Ors.
290	OWP no. 1502/2014 titled Mohd. Ramzan Mir & Anr. V/s JDA & Ors.

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291	OWP No. 2156/2017 titled M.K Pandita V/s Jammu Development Authority & Ors.
292	SWP No. 2184/2010 titled Liaqat Ali V/S Vice Chairman, JDA & Anr.
293	OWP No. 1582/2017 titled Krishan Lal & Ors. V/s State of J&K & Ors.
294	OWP: 107/2019 titled Jameel Ahmed & Ors V/s State & Ors
295	OWP No. 716/2013 titled Inderjeet Kour V/S State of J&K & Ors.
296	OWP NO. 353/2018 titled Gul Akbar Khan & Ors V/s State of J&K & Anr.
297	OWP No. 1871/17 titled Friends Nursery & V/s JDA & Ors.
298	SWP NO. 2087/2017 titled Farid Hussain V/s JDA & Ors.
299	OWP No. 27/07 titled Darshan Lal & Ors. V/s State of J&K & Ors.
300	OWP No. 489/2018 titled Ahmed Ali & Ors. V/s State of J&K & Ors.
301	OWP: 106/2019 titled Abdul Karim & Ors V/s State & Ors
302	OWP No. 1004/13 titled Sunil Gupta V/s State of J&K & Ors.
303	OWP No. 1674/2011 titled Girdhari Singh V/s JDA & Anr.
304	WP(C) No. 517/2020 titled Surinder Kour V/s State & Ors.
305	OWP No. 06/16 titled Surinder Singh Anand V/s JDA & Ors.
306	OWP no. 1909/2015 titled Prem Nath V/s JDA & Anr.
307	OWP No. 68/2016 titled Parbodh Kumar V/s State & Ors.
308	OWP No. 109/2016 titled Anil Kumar V/s JDA & anr.
309	CPOWP No. 177/2014 titled Manmohan Singh V/s Satish Nehru Secretary HUDD
310	CPOWP no. 26/2016 titled Manmohan Singh V/s Vipul Pathak Secretary HUDD
311	CCP(S) No. 456 of 2019 in SWP No. 1193/2018 titled Jagdeep Singh V/s Dheeraj Gupta & Ors.
312	CCPS No. 174/2020 titled Ramohan Lal V/s Dheeraj Gupta, Principal Secretary to Govt. H&UDD & Ors.
313	COA (OW) No. 191/2001 titled Virender Sudan V/s Mohd. Aslam Quershi & Ors.
314	OWP No. 421/05 titled Sudershan Singh V/s State & Ors.
315	OWP No. 417/2005 titled Atul Kaila V/s JDA
316	OWP No. 675/2004 titled Tara Chand & Anr. V/s JDA & Ors.
317	OWP No. 1016/2004 titled JDA V/s Ravi

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	Chopra & Anr.
318	OWP No. 66/2006 title Vinay Aggarwal V/s JDA & Ors.
319	OWP No. 979/06, Jagjeet Singh Bagga Vs State and Others
320	OWP No.177/207 titled Ramneek Singh v/s JDA & Ors
321	OWP No.135/07 titled Shamsheer Singh Manhas V/s State & others
322	OWP No. 723/2007 titled Dharamrth Trust V/s J&K State & others
323	OWP No. 950/2007 C/w 673/2007 titled Chander Shekhar Vohra V/s JDA
324	OWP No.303/2007 titled Arun Kumar Gupta V/s State & others
325	OWP NO 202/09 titled Narayan Singh Manhas v/sJDA &Ors
326	OWP No. 1212/2009 titled Rajesh Verma & Ors. V/s State & Ors.
327	OWP No. 482/2010 titled JDA V/s Bhag Ali Gujjar & Ors.
328	OWP No. 481/2010 titled JDA V/s Manzoor Hussain & Ors.
329	OWP No. 776/2010 title JDA V/s Indu Gupta & Ors.
330	OWP No. 932/2010 title Dr. Ram Kumar & Anr. V/s JDA & Anr.
331	OWP No. 931/2010 title Dr. Ram Kumar V/s JDA & Anr.
332	OWP No. 844/2011 titled Harish Gulati V/s JDA & Ors
333	OWP NO 595/12 titled Jang Bahadur V/S State & Ors
334	OWP NO 658/2012 titled Gurdeep Singh Bijral V/S JDA & Ors
335	OWP No. 1342/2012 titled The J&K Co. Housing Corporation Vrs State & Ors
336	OWP No. 1580/2012 titled Vinod Singh V/s State & Ors.
337	CPOWP No. 98/2013 titled Sudershan Gupta V/s Satish Nehru & Anr
338	OWP No. 791/2013 titled Inderpal Singh & Anr. V/s State & Ors.
339	OWP No. 420/2013 titled JDA V/s UOI
340	OWP No. 1054/2013 title Paramjeet Singh V/s State & Ors.
341	WPIL No. 1/2014 titled Amit Dalia V/s State of J&K & Ors.
342	OWP No. 196/2014 titled Ritu Gupta V/s State of J&K & Anr.
343	OWP No. 460/2014 titled Bunty Kumar V/s State & Ors.
344	OWP No. 1326/2014 titled Horizon Construction through S. Manjit Singh V/s State of J&K & Ors.
345	OWP No. 1755/2014 titled Arun Anuj Seekay

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	and another V/s State & Ors.	
346	OWP No. 373/2010 titled Jammu Development Authority V/s Mohd. Saleem & Ors.	
347	OWP No. 1263/2014 titled Chander Shekhar V/s State & Ors.	
348	OWP No. 1262/2014 titled Sanjay Kumar V/s State & Ors.	
349	OWP No. 1215/2014 titled Ashok Singh & Ors. V/s JDA & Anr.	
350	OWP No. 800/2014 titled Amarjeet Singh V/s J&K State & Ors.	
351	OWP No. 638/2012 Naseebo V/s VC JDA & Ors.	
352	PIL No. 35/2014 titled Rattan Singh & Ors. V/s State of J&K & Ors.	
353	OWP No. 1427/2015 titled Jagmohan Singh V/s JDA & Ors.	
354	OWP No. 1527/2015 titled ABS Infrastructure V/s State & Ors.	
355	OWP No. 6/2016 titled Surinder Singh Anand V/s JDA & Anr.	
356	LPA(OWP) No. 48/2016 titled JDA V/s Nevneet Mahajan	
357	OWP No. 68/2016 titled Parbodh Kumar V/s State of J&K & Ors.	
358	OWP No. 220/2009 titled Pawan Kumar Sharma V/s State & Ors.	
359	OWP No. 128/2016 titled Mohd. Rafiq V/s State of J&K & Ors.	
360	OWP No. 282/2016 titled BOCA JDA & Ors. V/s Shahid Buch & Ors.	
361	OWP No. 607/2017 titled JDA V/s UOI & and	
362	OWP No. 344/2016 titled Rahul Sharma V/s JDA & Anr.	
363	OWP No. 1756/2016 titled Dhanattar Singh v/s State & Ors	
364	OWP No. 215/2016 titled Vikas Jandial V/s State of J&K & Ors.	
365	OWP No. 76/2016 titled Vikas Mengi V/s State of J&K & Ors.	
366	OWP No. 467/2017 titled Zafer Iqbal Bhat v/s State of J&K & Ors	
367	OWP No. 820/2017 titled Mohd. Ramzan & Anr. V/s State of J&K & Ors.	
368	OWP No. 936/2017 titled Arun Mangotra V/s State & Ors.	
369	OWP No. 1169/2017 titled Residents of Village Majeen V/s State of J&K & Ors..	
370	OWP No. 1391/2017 titled Ch. Amar Nath V/s State & Ors.	
371	OWP No. 286/2016 titled Masood Ahmed Raja & Anr. V/s State of J&K & Ors.	
372	OWP No. 1431/2017 titled Roop Lal V/s State of J&K & Ors.	

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373	OWP No. 1133/2017 titled Jammu Fruit Association through its Secretary V/s State & Ors.
374	OWP No. 1162/2010 titled Satpal Sharma V/s JDA & Anr.
375	WP(C) No. 2250/2019 titled Ashok Kumar Gupta & Ors. V/s State & Ors.
376	OWP No. 1639/2017 titled Sardarni Rajinder Kour
377	OWP No. 192/2012 titled Ravi Kant V/s Vice Chairman, JDA
378	WP(C)No. 1963/2019 titled Prem Kumar V/s State & Ors.
379	OWP No. 122 of 2018 titled Ghulam Nabi Wani V/s State of J&K & Ors.
380	OWP No. 365/2008 titled Ajay Kumar V/s State & Ors.
381	OWP No. 62/2018 titled Ghulam Ali & anfr. V/s State of J&K & Ors.
382	OWP No. 1585/2020 titled Romil Jaggi v/s UT of J&K & Ors.
383	OWP No. 2225/2018 titled Hazi sadiq Ali V/s State & Ors.
384	OWP No. 382/2005 titled Mohd. Sikandar Khan V/s JDA & Ors.
385	OWP No. 1539/2014 titled Manmohan Singh V/s State of J&K & Ors.
386	OWP No. 897/2017 titled Manmohan Singh V/s State of J&K & Ors.
387	LPA No. 70/2019 titled JDA V/s Ravinder sawhney
388	LPA No. 121/2020 titled JDA V/s Beant Kour
389	OWP No. 611/2011 titled Jaston Gill V/s State & Ors.
390	OWP No. 840/2014 titled Raj Mohini V/s State & Ors.
391	OWP No. 159/2018 titled Raman Kumar & Ors. V/s State & Ors.
392	OWP No. 1712/2014 titled Mohd. Maqbool Magrey & Ors. V/s JDA & Anr.
393	OWP No. 1174/2017 titled Residents of Village Rangoora V/s State & Ors.
394	OWP No. 2691/2018 titled Sourab Sharma V/s State & Ors.
395	OWP No. 1029/2017 titled Sunita Devi V/s JDA
396	OWP No. 321/2019 titled Mohd. Sajeed & Ors. v/s State & Ors.
397	OWP No. 1727/2014 titled Krishan Chand V/s JDA & Anr.
398	OWP No. 1551/2015 titled Roop Nagar Housing Colony Association V/s State & Ors.
399	OWP No. 1301/2009 titled Shoni Ram & Ors. V/s State & Ors.

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400	WP© No. 1020/2020 titled Subash Chander Gupta V/s JDA	
401	OWP No. 39/2018 titled Des Raj V/s JDA & Anr.	
402	OWP No. 2218/2017 titled Balbir Kour V/s VC JDA & Ors.	
403	OWP No. 834/2011 titled Arwan Kumar V/s State & Ors.	
404	OWP No. 1779/2019 titled Ranjeet Singh & Anr. V/s State of J&K & Ors.	
405	WP(C) No. 31/2021 titled Sudesh Gupta V/s JDA & Ors.	
406	WP(C) No. 33/2021 titled Meenakshi Gupta V/s JDA & Ors.	
407	OWP No. 627/2008 titled Krishna Hiranand Memorial Trust V/s JDA & Anr.	
408	WP(C) No. 2077/2020 titled M/s Paramjit Filling Station V/s UT of J&K & Ors.	
409	WP© No. 3847/2019 titled Romesh Kumar & Ors. V/s State of J&K & Ors.	
410	WP(C) no. 1809/2020 titled Pawan Kumar jain V/s JDA and Others	
411	CCP(S) No. 353/2019 in OWP No. 1702/2018 titled Himsikha Jamwal V/s Sh. Pawan Singh Rathore & Anr.	
412	CCP(S) No. 348/2019 in OWP No. 1701/2018 titled Sushma Sharma V/s Sh. Pawan Singh Rathore & Anr.	
413	CCP(S) No. 377/2019 in OWP No. 1748/2018 titled Rohit Gupta V/s Sh. Pawan Singh Rathore & Anr.	
414	WP(C) No. 232/2021 titled Shashi Paul V/s UT of J&K & Ors.	
415	OWP No. 1688/2013 titled Ajaz Ul Rehman V/s Commissioner Secretary to Government Housing & Urban Development Department & Anr	
416	OWP No. 141/2021 titled Dr. Maharaj Krishen Mam & Ors. V/s U.T of J&K & Ors.	
417	OWP No. 1968/2018 titled Siraj Din & Ors. V/s State of J&K & Ors.	
416	WP(C) No. 1964/2019 titled Rattana Bala V/s State of J&K & Ors.	
417	OWP No. 438/2009 titled Satish Kumar V/s JDA & Ors.	
418	OWP No. 803/2007 titled Rajinder Kumar & Ors. V/s State of J&K & Ors..	
419	OWP No. 341/2019 titled Sanjay Gupta & Ors. V/s State of J&K & Ors.	
420	OWP No. 1881/2017 titled Migrant Welfare Committee V/s State of J&K & Ors.	
421	OWP No. 267/2007 titled Raj Kumar vaid V/s State & Ors.	
422	WP(C) No. 525/2021 titled Raghbir Singh V/s JDA & Anr.	

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423	WP(C) No. 3959/2019 titled Mohd. Saleem V/s JDA & Anr.	
424	CCP(S) No. 375/2019 in OWP No. 1753/2018 titled Rajeev Kumar V/s Pawan Singh Rathore, VC JDA & Anr.	
425	CP OWP No. 376/2019 in OWP No. 1749/2018 titled Sarita V/s Pawan Singh Rathore, VC JDA & Anr.	
426	OWP No. 376/2016 titled Bal Krishan V/s State of J&K & Ors.	
427	OWP No. 467/2017 titled Zafer Iqbal Bhat V/s State of J&K & Ors.	
428	OWP No. 488/2009 titled Surinder Mohan V/s State of J&K & Ors.	
429	WP(C) No. 2006/2019 titled Sanghasan Singh V/s State of J&K & Ors.	
430	WP© No. 3959/2019 titled Mohd. Saleem V/s JDA & Anr.	
431	OWP No. 1034/2012 titled Abdul Aziz V/s Vice Chairman Jammu Development Authority & Ors.	
432	WP© No. 1868/2019 titled M/s K.S Construction V/s JDA & Ors.	
433	WP(C) No. 1077/2021 titled Kamal singh V/s UT of J&K & Ors.	
434	WP© No. 1072/2021 titled Akash Mattoo V/s UT of J&K & Ors.	
435	SWP No. 2368/2016 titled Ramesh Parihar V/s State & Ors.	
436	SLP titled JDA V/s Beant kour & Ors.	

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